

2.01 p.m.

PAPERS LAID ON THE TABLE

Constitution Eighty-fourth (Amendment) Bill, 2001

SECRETARY-GENERAL: Sir, I lay on the Table a copy of the Constitution Eighty-fourth (Amendment) Bill, 2001 as passed by the Houses of Parliament during the Hundred and Ninety-third Session of the Rajya Sabha and assented to by the President on the 21st February, 2002.

I. Report (2000-01) of the Public Enterprises Survey

II. Auto Policy

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (Dr. VALLABH BHAI RAMJIBHAI KATHIRIA) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

(i) Annual Report of the Public Enterprises Survey (Volumes I, II and III), for the year 2000-2001. [Placed in Library. See No. L.T. 4942 /02]

(ii) Auto Policy. [Placed in Library. See No. L.T. 4943 /02]

I. Report and Accounts (2000-01) of the Semiconductor Complex Limited, S.A.S. Nagar, Punjab and related papers

II. Report and Accounts (2000-01) of the National Informatics Centre Services Incorporated, New Delhi and related papers

III. Report and Accounts (2000-2001) of the CMC Limited, Hyderabad and related papers

IV. Reports and Accounts (2000-01) of various Electronics Technology and Computer Software Centres and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI TAPAN SIKDAR) : Sir, I lay on the Table-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:

- (a) Twenty-third Annual Report and Accounts of the Semiconductor Complex Limited, S.A.S. Nagar, Punjab, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 4807/01]
- II. (a) Annual Report and Accounts of the National Informatics Centre Services Incorporated, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Centre. [Placed in Library. See No. L.T. 4809 /01]
- III. (a) Twenty-fifth Annual Report and Accounts of the CMC Limited, Hyderabad, for the year 2000-2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 4808 /01]
- IV. A copy each (in English and Hindi) of the following papers:-
 - (1) (a) Sixth Annual Report and Accounts of the Centre for Electronics Design & Technology of India, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre. [Placed in Library. See No. L.T.4810/01]
 - (2) (a) Annual Report and Accounts of the Centre for Liquid Crystal Research, Bangalore, for the year 2000-2001, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Centre. [Placed in Library. See No. L.T. 5115 /02]

- (3) (a) Annual Report and Accounts of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Council. [Placed in Library. See No. L.T. 4532 /01]
- (4) (a) Annual Report and Accounts of the Regional Computer Centre, Kolkata, for the year 2000-2001, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Centre. [Placed in Library. See No. L.T. 4812 /01]
- (5) (a) Annual Report and Accounts of the Regional Computer Centre, Chandigarh, for the year 2000-2001, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Centre. [Placed in Library. See No. L.T. 5118/02]
- (6) (a) Annual Report and Accounts of the Society for Electronics Test Engineering, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Society. [Placed in Library. See No. L.T. 4533/01]
- (7) (a) Annual Report and Accounts of the Centre for Materials for Electronics Technology, Pune, for the year 2000-2001, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Centre. [Placed in Library. See No. L.T. 4813/01]
- (8) (a) Annual Report and Accounts of the National Centre for Software Technology, Mumbai, for the year 2000-2001, together with the Auditor's Report on the Accounts.
(b) Review by Government on the working of the above Centre. [Placed in Library. See No. L.T. 5112 /02]

- (9) (a) Annual Report and Accounts of the Electronics Research & Development Centre of India, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre. [Placed in Library. See No. L.T. 5117 /02]
- (10) (a) Annual Report and Accounts of the Society for Applied Microwave Electronics Engineering & Research, Mumbai, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society. [Placed in Library. See No. L.T. 5119 /02]
- (11) (a) Annual Report and Accounts of the ERNET India, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society. [Placed in Library. See No. L.T. 5114 /02]
- (12) (a) Annual Report and Accounts of the Centre for Development of Advanced Computing, Pune, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre. [Placed in Library. See No. L.T. 5116 /02]
- (13) (a) Annual Report and Accounts of the Centre for Development of Telematics (C-DOT), New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library. See No. L.T. 4811/01]

- (14) (a) Sixth Annual Report and Accounts of the DOEACC Society, New Delhi, for the year 2000-2001, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society. [Placed in Library. See No. L.T. 5113 /02]

Indo-Nepal Treaty

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDI) : Sir, I lay on the Table a copy (in English) of the Indo-Nepal Treaty of Trade signed by the two countries on the 2nd March, 2002. [Placed in Library. See No. L.T. 5058 /02]

- I. Reports and Account (1998-99) of various Homoeopathy Councils and Institutes and related papers**
- II. Report and Accounts (2000-2001) of the National Institute of Biologicals, NOIDA (U.P.) and related papers**

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C. P. THAKUR) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (I) (i) (a) Annual Report of the Central Council for Research in Homoeopathy, New Delhi, for the year 1998-99.
- (b) Annual Accounts of the Central Council for Research in Homoeopathy, New Delhi, for the year 1998-99, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 4697/01]
- (ii) (a) Annual Report and Accounts of the National Institute of Homoeopathy, Kolkata for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.